

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 14**

I.A. 3169/2019

IN

CP 2310/2019

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      RUKMANI RAM TANWANI V/s INDUSIND  
BANK LTD.

Section 59 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Vinay Chauhan a/w Ms. Afreen Thanevala, Ld. Counsel for the Petitioner present. Ms. Surekha Yadav, Ld. Counsel for R1 present. Mr. Siddharth Ranade, Ld. Counsel for the Respondent No.2 present.
2. Ld. Counsel for the Respondent No.1 informs that arguing counsel is not available and seeks time. Time granted.
3. List this matter on 10.05.2024.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**